NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL APPLICATION NUMBER : CA/122/2017 PETITION NUMBER NAME OF THE TRANSFEROR : RONNY GEORGE : PROFESSIONAL COURIERS NETWORK LTD & 6 NAME OF THE TRANSFERRE **UNDER SECTION** : 241/242 **SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM

R. Venkatavaradan

(p) Chandramouli Prabhakar

2. P. H. ARVINDH PANDIAN, SR. Advocate For S. MUKUNDAN

COUNSEL FOR
APPLICANT | PETITIONER

Compal for Respondents J. M. Dan

ORDER

Counsels for both the parties are present. Counsel for the Applicant has submitted the arguments in CA/122/2017. Counsel for Respondent prayed for time to make final submissions in relation to the Application. At request, time is enlarged. Put up on 19.01.2018 at 10.30 A.M.

> -sd-(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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